NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2009 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Shri Harikisan Sarda

V/s.

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Armit Ray Kotiya PCS for Respondents Amillagions
2 Dr S. W. January Pcs for Respondents
2 Dr S. W. January Pcs for Resistant D. Bastule for Patition D. Bastule

<u>Order</u> <u>TCP No.07/397-398/NCLT/MB/MAH/2009</u>

At request of the party list this matter for final hearing on 27.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)